GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.2360 ANSWERED ON 31.07.2017

GOLF TOURISM

2360. SHRIMATI POONAM MAHAJAN:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has launched a scheme to train youngsters as golf assistants/caddies with the objective of facilitating employable skills and boosting Golf tourism in India as part of 'Hunar Se Rozgar' initiative of the Ministry of Tourism;
- (b) if so, the details thereof including the nodal body responsible for implementing the scheme, training costs and the eligibility criteria; and
- (c) the number of certificates awarded to beneficiaries who have been trained as golf assistants/caddies since the inception of the scheme, year-wise?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (DR. MAHESH SHARMA)

- (a): Ministry of Tourism launched a SCHEME TO TRAIN PERSONS FOR INDUCTION AS SERVICE PROVIDERS IN CERTAIN SPECIFIED AREAS OF TOURISM (CADDY) AS PART OF HUNAR SE ROZGAR INITIATIVE vide guidelines dated 16.2.2012.
- (b): The scheme is to be delivered by the Women's Golf Association of India (WGAI), a constituent body of the Indian Golf Union or any other organisation as identified by the Ministry of Tourism, as part of the larger initiative of the Central Ministry of Tourism, titled 'Hunar Se Rozgar Tak'.

Each training course is of 6 weeks' duration (6 days per week-Sundays excluded) and the target group and eligibility are as follows:

- (i) Scheme is open to young men and women in the age group of 18 to 28 years.
- (ii) The applicant should be at least 8th pass.
- (iii) He/she should be physically fit.
- (iv) A person either of whose parents is serving in the Government at Class II or above level will not be eligible.
- (v) A person not belonging to (iv) above will be eligible if the income of his/her family is less than the gross salary of Class II level Central Government Officers. Family will be reckoned as comprising father, mother and self.
- (vi) The following is the order of preference within eligible applicants:
 - a. Applicants belonging to BPL category
 - b. Non BPL applicants who are only 10th pass
 - c. Applicants not belong to (a) or (b).

The guidelines specify a maximum estimated training cost of Rs.12,241/- per trainee.

(c): 24 participants successfully completed the first batch of training in 2012-13. No training programme has been held since.
